

[Print](#)**Defective Case Register from 2026-08-21 to 2026-08-21**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/24445/2026	JAGANNATH GOCHHAYAT	2026-08-21	1. After page no.21 not marked
2	D-WA/14838/2026	GYANA RANJAN MAHAPATRA	2026-08-21	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
3	D-BLAPL/25230/2026	SIMSON JENA	2026-08-21	Annexure-3 mentioned in Index not furnished in averment.
4	D-ABLAPL/25161/2026	SK SAMIM	2026-08-21	1. FIR Copy partially readable and the same is not attested by the Ld. Advocate
5	D-ABLAPL/25164/2026	DEEPAK KUMAR RAJ	2026-08-21	Mobile Phone Numbers Of All The Signing Advocates Not Indicated
6	D-WP(C)/39370/2026	SUKANTA KUMAR DALAI	2026-08-21	1. Page nos. 35 36 and 37 annexures numbers not properly exhibited.
7	D-WP(C)/38083/2026	AMITAV TRIPATHY	2026-08-21	1 Signature of V.nama not correctly mentioned in connection with C.t.
8	D-BLAPL/24986/2026	SANJIB KUMAR BHANJADEO	2026-08-21	1. Reference certificate is not correctly furnished
9	D-WP(C)/39372/2026	SUKANTA KUMAR DALAI	2026-08-21	1. Page nos. 35 36 and 37 Annexures numbers not properly exhibited.
10	D-WP(C)/39402/2026	SUKANTA KUMAR DALAI	2026-08-21	1. Page nos.35 36 and 37 Annexures number not properly exhibited.
11	D-WP(C)/39404/2026	SUKANTA KUMAR DALAI	2026-08-21	1. Page nos. 35 36 and 37 Annexures numbers not properly exhibited.
12	D-WP(C)/39405/2026	SUKANTA KUMAR DALAI	2026-08-21	1. Page nos. 35 36 and 37 Annexures numbers not properly exhibited.
13	D-WP(C)/37046/2026	ATMAJIT MANMITH DAS	2026-08-21	Deficit court Rs 6/- not paid in C.T
14	D-WP(C)/39112/2026	ASHIT KUMAR DASH	2026-08-21	1. Name of District mentioned in Address of OP No.3 not correct.
15	D-WP(C)/36931/2026	ASHUTOSH KUARNR	2026-08-21	1. Page marking of Ann.6 incomplete. 2. Neat and legible copy of Ann.2 be filed.
16	D-CRLMC/24761/2026	BHABANI SHANKAR DASPARIDA	2026-08-21	1. Signature of the Learned Presiding Officer not found vide Annexure-3.
17	D-BLAPL/24826/2026	AVIRAM PATRA	2026-08-21	1.Nomenclature does not match in the serial no.3 of the index. 2..Subject Code incorrectly Mentioned
18	D-CRLMC/24995/2026	UMESH CHANDRA MOHANTY	2026-08-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit does not tally with cause title.
19	D-WP(C)/39289/2026	SANGRAM JENA	2026-08-21	1. Details in Affidavit not relate to the Deponent
20	D-WP(C)/36962/2026	SWAPNA KUMAR OJHA	2026-08-21	1. Application not properly addressed to Honorable Court.

21	D-CRLMP/24451/2026	BHABANI SHANKAR DASPARIDA	2026-08-21	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED all annexure be kept in cover
22	D-CONTC/37949/2026	ADV.	2026-08-21	i) Year of the date of order of wp(c) in last para of page-3 not correct.ii) Year of the wp(c) no. not correct in prayer of the petition. (5th line)
23	D-CONTC/37990/2026	ADV.	2026-08-21	i) Year of the date of order of wp(c) mentioned in last para of page -3 not correct.ii) Year of the wp(c) no mentioned in prayer of the petition not correct.(5th line)
24	D-CRLMP/24533/2026	RAKESH KUMAR MALLICK	2026-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Nomenclature not correctly furnished Sl. no.1 in Index and Reference certificate
25	D-CMP/38275/2026	GAJENDRANATH ROUT	2026-08-21	3-AUTHENTICATION FEE IS DEFICIENT. Page No-12 not accompanied with the Petition
26	D-CMP/38230/2026	SARAT BEHERA	2026-08-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
27	D-WP(C)/36964/2026	JAYASHREE BISWAL	2026-08-21	1. Application not properly addressed to Honorable Court. 2. Date of Ann.5 left blank in Para 17. 3. Designation of Pet. in CT and Affidavit not proper.
28	D-EXP/38678/2026	ADV.	2026-08-21	1.C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order filed.
29	D-CRLMP/24971/2026	ANAND PRAKASH DAS	2026-08-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-EXP/38474/2026	HARA PRASAD RATH	2026-08-21	1.C. copy of impugned order not filed. i) Reference certificate not furnished. ii) Para no not correctly furnished. iii) Put up for SR after filing of c. copy of impugned order
31	D-EXP/38814/2026	SANTOSH KUMAR MAHANTY	2026-08-21	1. C. copy of impugned order not filed. i) Para no not correctly furnished. ii) Put up for SR after filing of c. copy of impugned order.
32	D-WP(C)/37068/2026	GOPAL PRASAD JENA	2026-08-21	1. Pet. No.1 not properly identified. 2.Address of Pet. No. 2 4 and 10 incomplete. 3. Details of Deponent in Affidavit not tally with signature.
33	D-BLAPL/24989/2026	BISWAJIT NAYAK	2026-08-21	1. Reference certificate is not furnished correctly
34	D-WP(C)/38492/2026	GOPINATH MISHRA	2026-08-21	i) Page no. 10 is missing.ii) Page no. 9 12 13 and 14 not clearly legible.
35	D-WP(C)/37905/2026	ARJUNA CHARANA BEHERA	2026-08-21	1.Paragraphs not properly mentioned in declaration of affidavit. 2. After page -27, one page not paginated. 3.Hologram of Rs.50/- not affixed in V.nama.

36	D-WA/37710/2026	SASWAT DAS, AGA	2026-08-21	District of R-2 not mentioned in cause title
37	D-BLAPL/24839/2026	MANORANJAN DAS	2026-08-21	1. The Learned Advocate has not attested Annexure -I 2. Translation undertaking has not been furnished properly
38	D-ABLAPL/25118/2026	PRABIR KUMAR RAY	2026-08-21	1. Reference certificate is not correctly furnished. 2. Affidavit is not properly stamped. 3. The name and address of the victim and her husband may be redacted from the F.I.R. Copy and the original copy may be kept in sealed cover.
39	D-RSA/36453/2026	KIRTAN BADHEI	2026-08-21	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
40	D-WP(C)/38247/2026	AKHAND	2026-08-21	1. One page not marked after page 38
41	D-RSA/36469/2026	SURAJIT NATH	2026-08-21	1. Court Fee Rs.7785/- Payable, Claiming for exemption. Caste Certificate Not Filed. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 10/- Paid. (b) Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. 3. C.Fee Payable Not Furnished in the Memo of Appeal
42	D-CMP/37868/2026	HRUDANANDA MOHAPATRA	2026-08-21	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED.
43	D-BLAPL/24979/2026	RAJENDRA KUMAR SAHU	2026-08-21	1. Reference certificate is not correctly furnished. 2. Paragraphs in the petition are not properly serial numbered. 3. Mobile No. has not been furnished in V.nama.
44	D-WP(C)/37228/2026	PRAVAT KUMAR NAYAK	2026-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph declaration not correct.
45	D-WP(C)/39408/2026	SUKANTA KUMAR DALAI	2026-08-21	1. Page nos. 5 36 and 37 annexures number not properly exhibited.
46	D-MACA/37187/2026	KAPILA CHARAN NAYAK	2026-08-21	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. Period of Delay 15 days 2. Court Fee Rs.1568/ payable not paid
47	D-MACA/37198/2026	KAPILA CHARAN NAYAK	2026-08-21	1. Court Fee Rs. 588/ payable not paid 2. good ground not furnished
48	D-MACA/37683/2026	SANTOSH KUMAR MOHANTY	2026-08-21	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
49	D-WP(C)/39410/2026	SUKANTA KUMAR DALAI	2026-08-21	1. Page nos. 35 36 and 37 Annexures numbers not properly exhibited.
50	D-WP(C)/38748/2026	AJAYA KUMAR BARIK	2026-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Petition and page nos. 16 19 20 23 32 33 38 not attested. 2. Appointment order dated not correctly

				furnished Sl. no.5 in Index para no.4. 3. Page nos. 12 and 13 not legible.
51	D-WP(C)/36056/2026	AMBIKA PRASAD RAY	2026-08-21	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Address of the ops. Nos. 1 to 4 and 6 to 9 not furnished in cause title
52	D-CMP/38195/2026	ABHILASH MISHRA	2026-08-21	Annex-6 not page marked in the Index.
53	D-CMP/38496/2026	RANJAN KUMAR ROUT	2026-08-21	3-AUTHENTICATION FEE IS DEFICIENT.
54	D-WP(C)/38754/2026	AJAYA KUMAR SINGH	2026-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Appointment order not correctly furnished in para no.4. 2. Page nos. 16 18 19 20 23 32 33 and 38 not attested. 3. Deponent not executed in v.nama.
55	D-WP(C)/38799/2026	SOUMYA RANJAN MOHANTY	2026-08-21	page -14 15 not visible
56	D-WP(C)/38757/2026	AJAYA KUMAR BARIK	2026-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Petition and page nos. 16 to 19 22 23 31 32 and 37 not attested.
57	D-BLAPL/24677/2026	ANSHUMAN DAS	2026-08-21	Wrongly mentioned in petition that the G.R. case No. 210/2026 pending before the Addl. Sessions Judge Court instead of Gram Nyayadhikari-cum-J.M.F.C, Court, Odagaon.
58	D-BLAPL/24955/2026	AKSHAYA KUMAR SAHOO	2026-08-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant/victim mentioned in para-6(a) to (j) at pg. 8-9, para-12 at pg. 9, pg. 10-11 AND para-14 at pg.12 of Annexure-1 be redacted. 2.Redacted copy of the same be filed. 3.Non-redacted copy of FIR be kept in closed envelop.
59	D-CMP/37985/2026	AJIT KUMAR TRIPATHY	2026-08-21	1.The Case No. under A-1 be corrected.2. Date of order under A-3 be corrected.
60	D-WP(C)/38761/2026	AJAYA KUMAR BARIK	2026-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page nos. 15 17 19 and 24 not attested.
61	D-BLAPL/24591/2026	SATYA RANJAN MULIA	2026-08-21	1. PS case number not correctly furnished in Synopsis, and para no.7.
62	D-WA/37714/2026	SASWAT DAS,AGA	2026-08-21	Page mark 32 repeat.

63	D-WP(C)/39243/2026	DINESH KUMAR PANDA	2026-08-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title
64	D-BLAPL/24915/2026	RAJENDRA NARAYAN ROUT	2026-08-21	Non-redacted Annexure-1(FIR copy) be kept in closed envelop.
65	D-WP(C)/39385/2026	AKSHAYA KUMAR JENA	2026-08-21	1. Annexure-4 not correctly furnished in the prayer.
66	D-BLAPL/24946/2026	RAJIB LOCHAN PATTNAIK	2026-08-21	.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
67	D-BLAPL/24590/2026	RABINDRANATH BARIK	2026-08-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Reference certificate not properly furnished. 2. Fathers name of the Deponent not correctly furnished in Affidavit. 3. Page no.4 not filed. 4. page no.7 Annex-2 not exhibited.
68	D-WP(C)/39367/2026	SUKANTA KUMAR DALAI	2026-08-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title
69	D-BLAPL/24592/2026	SATYA RANJAN MULIA	2026-08-21	1. Description of Annex-2 and 3 mentioned in Index does not tally with averments of the petition
70	D-WP(C)/39374/2026	SUKANTA KUMAR DALAI	2026-08-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished in declaration
71	D-CRLMC/25036/2026	MITALEE JESTHI	2026-08-21	1.Receipt Showing Serv.copy To Vigilance not Filed. 2. C.copy of F.I.R.to be filed.
72	D-WP(C)/37926/2026	PRAVAT KUMAR NAYAK	2026-08-21	1. Page nos.15 and 17 not legible. 2..Petition not correctly addressed to Honorable Court
73	D-BLAPL/25039/2026	CHITTA RANJAN MISHRA	2026-08-21	1. The relationship of the deponent with the petitioner mentioned in the Declaration under Affidavit appears to be not correct. 2. A.fee is deficient on Rejection order. 3. Page No. 45 is blank.
74	D-BLAPL/24625/2026	DIBYA JYOTI SAHOO	2026-08-21	2(a)CC case not properly mentioned in Synopsis, para-1 and prayer of the petition.
75	D-BLAPL/24468/2026	SURYAKANTA DWIBEDI	2026-08-21	Year of G.R.case mentioned in petition not tally with Rejection order.
76	D-RVWPET/32268/2026	SANTOSH KUMAR SWAIN	2026-08-21	i) Put up for SR after disposal of I.A. no. 313/2026.
77	D-ABLAPL/25261/2026	HARIHAR PANIGRAHI	2026-08-21	1.Reference certificate is not correctly furnished.

78	D-BLAPL/24774/2026	AMIT KUMAR PATRA	2026-08-21	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
79	D-BLAPL/24775/2026	SMRUTI RANJAN ROUT	2026-08-21	1.Mobile No. of victim mentioned in page-8 be redacted. 2.Page No. 9 not legible
80	D-BLAPL/24786/2026	JITENDRA SAMANTARAY	2026-08-21	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
81	D-CRLMP/24904/2026	SURYAKANTA DWIBEDI	2026-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
82	D-CRLMP/24894/2026	SURYAKANTA DWIBEDI	2026-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
83	D-ABLAPL/25222/2026	BISWORANJAN SWAIN	2026-08-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page-11 of Annexure-1 not legible
84	D-ABLAPL/25159/2026	SARBESWAR SAHOO	2026-08-21	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The Notary has not put his signature at Page 7 of the ABLAPL Application
85	D-ABLAPL/25199/2026	BYOMAKESH TRIPATHY	2026-08-21	Annexure-1 and 2 not page marked
86	D-BLAPL/24787/2026	BISWAJIT NAYAK	2026-08-21	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished
87	D-ABLAPL/25168/2026	DEBASIS SAHOO	2026-08-21	1)G.R.case no.wrongly mentioned on synopsis and para-1. ii)Name of the pending Court wrong in C.T. and prayer

88	D-WP(C)/38752/2026	AJAYA KUMAR BARIK	2026-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page Nos. 4 17 18 19 22 31 32 and 37 not attested. 2. date of order not correctly furnished Sl. no.10 in Index
89	D-CRLMC/19302/2026	LAXMIDHAR MAHAPATRA	2026-08-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. No. of P.S.under Annexure-1 does not tally with impugned order under Annexure-3.2. Paragraph no. not correctly furnished in declaration of I.A.3.Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover
90	D-BLAPL/24981/2026	LAMBODOR ACHARI	2026-08-21	1. Reference certificate is not correctly furnished. 2. The relationship of the deponent with the father/husband in the Affidavit and Declaration are not correctly furnished
91	D-ABLAPL/25217/2026	PRAMOD KUMAR JENA	2026-08-21	In cause title and Vakaltanama the petitioner no.1 typed as Sunil Parida, but in F.I.R. copy it is mentioned as Sulin Parida
92	D-ABLAPL/25225/2026	JAYAKRISHNA MOHAPATRA	2026-08-21	17-REFERENCE CERTIFICATE NOT FURNISHED. G.R.case not mentioned in annexure-1.
93	D-MACA/37617/2026	GIRIJA PRASAD DUTTA	2026-08-21	1. Period of Delay 26 days
94	D-RSA/36534/2026	MAHESWAR MOHANTY	2026-08-21	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
95	D-ABLAPL/25226/2026	HAREKRUSHNA SETHI	2026-08-21	14-NOT PROPERLY INDEXED. Reference certificate not properly furnished. Petitioner no.8 not executed on vakalatnama . Name of pending Court not mentioned on anx-1.
96	D-ABLAPL/25142/2026	DIBYA JYOTI SAHOO	2026-08-21	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.The Notary has not put his signature at Page 9 of the ABLAPL Application
97	D-WP(C)/37067/2026	RABINDRANATH PAL	2026-08-21	1. Page marking of Petition and Annexures in Index not correct. 2. Name of father of Pet. in CT and Affidavit not tally with V.nama.
98	D-BLAPL/24603/2026	BAIJAYANTI MOHANTY	2026-08-21	1. Reference certificate not properly furnished.
99	D-ABLAPL/25234/2026	PRAVASH CHANDRA JENA	2026-08-21	Name of pending Court not mentioned on annexure-1
100	D-MACA/37620/2026	GIRIJA PRASAD DUTTA	2026-08-21	1. Period of Delay 3 days
101	D-WP(C)/38808/2026	BIREN SANKAR TRIPATHY	2026-08-21	i) Page no. 11 and 12 not neat and legible.ii) H.C.B.A.M.W.S. of Rs .50/- not paid.iii)

				Paragraph no . not correctly mentioned in affidavit of I.A. no.15926/2026.
102	D-BLAPL/24866/2026	BIKRAM CHANDRA GHADAI	2026-08-21	) as per Notification dtd 05-12 -2025 reference certificate not correctly furnished.
103	D-BLAPL/24596/2026	RABINDRANATH BARIK	2026-08-21	1. Reference certificate not properly furnished. 2. Page no.5 not legible.
104	D-WP(C)/36924/2026	SRIKANTA KUMAR NATH	2026-08-21	1. Ann. 4 and 5 marked as Ann. 3 and 4.
105	D-BLAPL/24604/2026	AMITAV TRIPATHY	2026-08-21	1. Reference certificate not properly furnished.
106	D-BLAPL/24791/2026	RAGHUNATH DASMOHAPATRA	2026-08-21	3-AUTHENTICATION FEE IS DEFICIENT. 1. Page mark not correct.
107	D-BLAPL/24841/2026	HARAPRASAD PANDA	2026-08-21	17-REFERENCE CERTIFICATE NOT FURNISHED.
108	D-CONTC/37524/2026	MANAS PATI	2026-08-21	i) Page 2 is missing.
109	D-BLAPL/24606/2026	RABI NARAYAN BEHERA	2026-08-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the victim /Informant redacting from petition and Annexure. 2. Name of the victim / Informant need not be disclosed in connection with annex-1 and kept in closed cover.
110	D-MACA/37181/2026	PRASANTA KUMAR MAHALI	2026-08-21	1. Period of Delay 155 days
111	D-WP(C)/36929/2026	SRIKANTA KUMAR NATH	2026-08-21	1. Page marking of Ann.4 and 5 in Index not correct. 2. Ann.5 not mentioned in petition. 3. Ann.6 and 7 marked as Ann. 5 and 6 in Para 7.
112	D-WP(C)/39071/2026	BIREN SANKAR TRIPATHY	2026-08-21	i) Page nos. 11 12 not neat and legible.
113	D-ABLAPL/25237/2026	DIPTI RANJAN BHOKTA	2026-08-21	Reference certificate not properly furnished.ii) Name of victim/informant/relatives /address to be redacted from anx-1 and be kept in a sealed cover. Put for SR thereafter.
114	D-CRLA/24117/2026	DEPAK KUMAR SAHOO	2026-08-21	1.Period of Delay 130days delay, limitation petition not filed.
115	D-WP(C)/39082/2026	BIREN SANKAR TRIPATHY	2026-08-21	i) Page nos. 11 12 not neat and legible.
116	D-CRLMC/25153/2026	SARAT KUMAR ACHARYA	2026-08-21	1. CT case number not correctly furnished in Date chart
117	D-CMP/37612/2026	PRAVA RANJAN MISHRA	2026-08-21	14-NOT PROPERLY INDEXED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Annexures No-1 to 6 not accompanied with the Petition.Put up for further S.R after made good.

118	D-CONTC/38332/2026	BRAJA KISHOR PANDA	2026-08-21	i) Sl. no. 2 of the affidavit not tally with cause title.
119	D-MACA/37081/2026	ADAM ALI KHAN	2026-08-21	1. Period of Delay 89 days
120	D-ABLAPL/25169/2026	SAROJ KUMAR SWAIN	2026-08-21	i)Name of pending Court not correctly mentioned in the petition as per annexure-1
121	D-CRLLP/23402/2026	LALITENDU MISHRA	2026-08-21	Name of informant /Victim to be redacted Annex-1 page 45. and kept in sealed cover.
122	D-BLAPL/24913/2026	MANAS KUMAR CHAND	2026-08-21	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) Name of Honorable Justice be deleted from reference certificate.iii) Annexure-2 mentioned in petition not tally with index. iv) Annexure-3 not mentioned in petition.
123	D-ABLAPL/25216/2026	AMLAN SHAKTI PAUL	2026-08-21	Synopsis and Date chart not page marked
124	D-CMP/37859/2026	AMITAV TRIPATHY	2026-08-21	3-AUTHENTICATION FEE IS DEFICIENT.
125	D-BLAPL/24900/2026	BIJAY KUMAR BEHERA	2026-08-21	i) Annexure-2 not filed but mentioned in petition in para-4.
126	D-BLAPL/24908/2026	ADITI HOTA	2026-08-21	i)As per Notification dtd 05-12-2025 reference certificate not correctly furnished.
127	D-CRLREV/22740/2026	JYOTIRMAYA SAHOO	2026-08-21	1Disposed date in C.A.- 16/ 2026 not correctly mentioned in petition as per index
128	D-CONTC/31936/2026	SANTOSH KUMAR DWIVEDY	2026-08-21	8-CAUSE TITLE NOT IN ORDER. petitioner nos. 6 to 8 not party in wp(c) 22988/2020.
129	D-WA/37712/2026	SASWAT DAS,AGA	2026-08-21	i) Age of the appellant no. 4 not mentioned in cause title. ii) c. fee Rs-3/- to be paid in each I.A. (Rs-6/-)
130	D-BLAPL/24805/2026	SURYAKANTA DWIBEDI	2026-08-21	1.Rejection order not properly arranged. 2. Age of the Petitioner mismatch in the Petition Copy with the Rejection order.
131	D-BLAPL/25072/2026	ASIT KUMAR JENA	2026-08-21	HCBA fees of Rs,50/- not filed
132	D-CONTC/38654/2026	ADV	2026-08-21	1. CONTC case number not correctly furnished Sl. no.5 in Index. 2. Page no.11 Annex-2 not exhibited. 3. Subject code not furnished in Assessment Slip.
133	D-WA/37663/2026	SASWAT DAS,A.G.A	2026-08-21	Age of the Appellant no. 4 not mentioned in cause title.
134	D-CRLMA/22660/2026	BEDA PRAKASH PANDA	2026-08-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition.) Redacted the name of victim, memo of undertaking and memo. ii) Para no. wrongly mentioned in declaration
135	D-BLAPL/24905/2026	RAMESH CHANDRA	2026-08-21	1) Page no. 8 not legible.

		MAHARANA		
136	D-CRLMC/24070/2026	ARUN KUMAR BEHERA	2026-08-21	1. Name of Informant/Victim to be redacted in Page no.16
137	D-BLAPL/24836/2026	ANIRUDHA DAS	2026-08-21	17-REFERENCE CERTIFICATE NOT FURNISHED. 1..Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
138	D-BLAPL/24622/2026	AMLAN SHAKTI PAUL	2026-08-21	1. Date of order not correctly furnished Sl. no.6 in Index.
139	D-CRLMC/24205/2026	ARUN KUMAR BEHERA	2026-08-21	1. Name of relation of the Informant/Victim to be redacted in page no.13
140	D-WA/37711/2026	SASWAT DAS,AGA	2026-08-21	i) District of A-2 in not mentioned in cause title. ii) Status of the appellants not correctly furnished
141	D-BLAPL/24843/2026	MAHES DAS	2026-08-21	1. Annexure II has been inadvertently marked as Annexure I and the said document has also not been attested by the Learned Advocate
142	D-CRLMC/21061/2026	AMIT KUMAR NATH	2026-08-21	1. Name of father of the Informant/Victim to be redacted in page no.10.
143	D-CMP/38533/2026	SOURAV SUMAN BHUYAN	2026-08-21	Page No-16 not accompanied with the Petition.
144	D-BLAPL/24850/2026	MAHES DAS	2026-08-21	Ld. advocate has not attested Annexure -2
145	D-BLAPL/24999/2026	KHUSBU PANIGRAHI	2026-08-21	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Name of the victim needs redaction from Page 12 of Annexure 1 2. The Ld. advocate has not put her Signature on the Coding Sheet and on the Prayer part of the Bail Application 3. LLA fee of Rs. 10 has not been affixed on the Vakalatnama
146	D-ABLAPL/25121/2026	MD. GOLAM MADANI	2026-08-21	1. Petitioner 2 is wrongly mentioned as petitioner No.1 in the Declaration under the Affidavit
147	D-BLAPL/24814/2026	BIBHUTI BHUSHAN KUMBHAR	2026-08-21	1. Reference certificate not properly furnished. 2. V. nama not properly stamped.
148	D-CRLMC/38174/2025	ANSHUMAN PANDA	2026-08-21	1. Name of the Lower court not correctly furnished in cause title and prayer of the petition.
149	D-RVWPET/38232/2026	DEBASHIS TRIPATHY, A.G.A	2026-08-21	i) Reference certificate not furnished. ii) Anx-1 wrongly mentioned in prayer. iii) Anx. are not marked in body of petition
150	D-ABLAPL/25165/2026	SAROJ KUMAR SWAIN	2026-08-21	i) G.R. case no. not correctly furnished in the synopsis, cause title, para no.1. ii) Name of the trial court mention in synopsis in entire petition dose not tally with anx-1. iii) Date of undertaking mentioned in date chart and para no.4 dose not tally with anx-2. iv) Date of FIR wrongly mentioned in para no.6.

151	D-ABLAPL/25207/2026	BIKRAM CHANDRA GHADEI	2026-08-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED.
152	D-BLAPL/16251/2026	SOUBHAGYA RANJAN JENA	2026-08-21	1. As per rejection order under Annexure-2 T.R. case no. not mentioned in the cause title.2. Date of PR under Annexure-1 does not tally with cause title
153	D-CMAPL/38287/2026	ADV.	2026-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
154	D-RVWPET/38233/2026	DEBASHIS TRIPATHY,A.G.A	2026-08-21	i) Serial no. of op not mentioned in cause title. ii) Reference certificate not furnished. iii) Anxs are not marked in body of petition. iv) Anx-1 wrongly mentioned in prayer. v) Page marked not properly.
155	D-WP(C)/38433/2026	PABITRA KUMAR NAYAK	2026-08-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly mentioned in Index,Synopsis and Date chart.
156	D-CMP/38483/2026	SUVASHISH PATTANAIK	2026-08-21	Age of parties not correctly furnished
157	D-BLAPL/24877/2026	SPANDAN TRIPATHY	2026-08-21	i) As per Notification dtd. 05-12-2025 not correctly furnished. reference certificate
158	D-CRLMC/25154/2026	AMLAN SHAKTI PAUL	2026-08-21	1. Paragraph no. not correctly furnished in the petition
159	D-ABLAPL/25268/2026	SURYAKANTA DWIBEDI	2026-08-21	1. Reference certificate is not correctly furnished. 2. The name of the petitioner has not been fully mentioned in V.Nama.
160	D-RVWPET/38526/2026	JANAKI KANTA MAHAPATRA	2026-08-21	1.C. copy of impugned order under Anx-7 not filed. 2.i) Ops in Rvwpet are not party in wp (c). ii) Ops in wp (c)are not made party in Rvwpet. ii)Undertaking for Translated copy of odia not filed. iii) Legible copy of page no. 33 to be filed. iv) Page no. 36 repeat. v) LTI not attested in v. nama. vi)Put up for SR after removal of defects
161	D-CRLREV/24722/2026	PRATIK NAYAK	2026-08-21	Being aggrieved not mentioned.
162	D-BLAPL/24901/2026	UPENDRA KUMAR PANDEY	2026-08-21	i) L.T.I. of deponent not attested in affidavit.
163	D-CRLREV/24505/2026	SUKANTA KUMAR NAYAK	2026-08-21	Rs 50/ not paid in V.nama. 2 date not mentioned in Being aggrieved .
164	D-WP(C)/38876/2026	DURGESH NARAYAN RATH	2026-08-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
165	D-BLAPL/24939/2026	BISWABHUSAN DAS	2026-08-21	Pending Lower Court case mentioned in petition not tally with Rejection order.